

the last two financial years, if so, to what extent?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D.L.BAITHA) : (a) and (b). The accounts of the Food Corporation of India for 1987-88 are in the process of finalisation and the amount of loss will be known when the accounts are finalised.

Guwahati-Katihar Railway Link

4988. SHRI ANANDA PATHAK : Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have any plan for optimum utilisation of meter gauge track between Guwahati and Katihar in order to promote the railway earnings as well as passengers services; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) and (b). A pre-dominant portion of Guwahati-Katihar Section is served by both BG and MG. Services on the two gauges are organised with the objective of optimal utilisation of capacities suiting the demands of traffic.

Managing Committee of Super Bazar

4989. SHRI RAM BAHADUR SINGH: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the present composition of the Managing Committee of the Super Bazar;

(b) the number of vacancies and since when; and

(c) the steps being taken to fill up the vacancies?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D.L.BAITHA) : (a) The Managing Committee of Super Bazar, Delhi shall consist of 15 members — out of which six are to be elected from amongst the members and nine are to be nominated by the Central Government as provided in its Byelaws.

(b) There are seven vacancies at present of which one is to be nominated by the Central Government.

(c) Necessary steps have been taken to constitute the smaller Representative General Body to elect the six members of the Managing Committee. Steps have also been initiated for appointing the Central Government nominee.

[*Translation*]

Handing Over of Building to Himachal Pradesh Government

4990. SHRI K.D. SULTANPURI : Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the time by which all the buildings under Union Government in Shimla, Himachal Pradesh are proposed to be handed over to State Government; and

(b) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b). There is no proposal to hand over all the buildings under the Union Government in Shimla to the State Government of Himachal Pradesh. However, it has been decided to transfer the properties given in the Statement below to the State Government. The Estate Manager, Shimla will hand over the buildings after completing the related formalities.